

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4572  
ANSWERED ON:03.05.2012  
CASES OF ACCIDENTS UNDER MGNREGS  
Singh Shri Bhupendra

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the cases of deaths and permanent disability of persons while working under the Mahatma Gandhi National Rural Employment Guarantee Scheme have come to the notice of the Government;
- (b) if so, the number of cases of such persons during each of the last three years including the current year, State-wise;
- (c) whether compensation has been paid to legal heirs in all the above cases;
- (d) if so, the details thereof alongwith the number of legal heirs who have received the compensation during the said period, State-wise; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (e): Data regarding deaths or permanent disability of workers at work sites under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) or compensation paid is neither maintained nor captured in MGNREGA Management Information System (MIS). However, information collected separately from States/UTs and available with the Ministry regarding number of deaths under MGNREGA and compensation paid, is attached as Annexure.